

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1388  
TO BE ANSWERED ON 11.03.2025**

**PROBLEMS BEING FACED BY ASHA WORKERS**

**1388: SHRI HARIS BEERAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Union Government has taken any initiative to address the problems faced by accredited social health activists (ASHA) regarding their work load, inadequate compensation, delayed payments, lack of recognition, if so, the details thereof;
- (b) whether Government has any plans to increase the pay and incentives of ASHA workers, if so, the details thereof; and
- (c) the details of funds sanctioned to the States during the last three years, State-wise?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) & (b): The primary responsibility of strengthening public healthcare system, including support for ASHA workers lies with the respective State/UT Governments. Under National Health Mission (NHM), the Ministry of Health and Family Welfare provides the technical and financial support to the States/UTs to strengthen their public healthcare system, based on the requirements posted by States/UTs in their Programme Implementation Plans (PIPs) and within the overall resource envelope.

ASHAs receive a fixed monthly incentive of Rs. 2000 per month in the country, for routine and recurring activities. Additionally, they are provided performance-based incentives for a varied set of activities under various National Health Programmes. The Government has approved additional incentives for ASHAs in September, 2022. The details of these ASHA incentives are available on the following Uniform Resources Locator (URL):

[https://nhm.gov.in/New-Update-2023-24/ASHA/Orders\\_and\\_guidelines/ASHA-INCENTIVES.pdf](https://nhm.gov.in/New-Update-2023-24/ASHA/Orders_and_guidelines/ASHA-INCENTIVES.pdf)

Further, States/UTs provide additional incentives to ASHA workers over and above the incentives provided by the Government of India and the details are at **Annexure-I**.

After the launch of Ayushman Arogya Mandir, ASHAs are eligible additionally for Team Based Incentives (TBIs) along with ANMs based on monitored performance indicators (up to 1000 per month). ASHAs are also entitled to non-monetary incentives like – ASHA Uniform, Identity Card, Cycle, Mobile, CUG Sim, ASHA Diary, Drug Kit, ASHA rest room etc. The Government has also approved a cash award of ₹20,000/- and a citation to ASHAs who leave the programme after working as ASHAs for minimum of 10 years, as acknowledgement of their contribution.

In the year 2018, the ASHA benefit package was introduced acknowledging significant contribution and commitment of ASHAs. The package provides coverage for:

- Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) with a benefit Rs. 2.00 Lakh in case of death of the insured (annual premium contributed by GOI).
- Pradhan Mantri Suraksha Beema Yojana (PMSBY) with a benefit of Rs.2.00 lakh for accidental death or permanent disability; Rs. 1.00 lakh for partial disability (annual premium contributed by GOI).

In addition, Pradhan Mantri Shram Yogi Maan Dhan (PM-SYM) with pension benefit of ₹3,000/- pm after age of 60 years (50% contribution of premium by GOI and 50% by beneficiaries) is also available for ASHA workers. ASHAs across the States/UTs have been enrolled in all the above-mentioned Social Security Schemes as per the defined eligibility norms.

Also, a health care annual coverage of ₹5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB- PMJAY) has been extended to all ASHAs workers.

(c): The State-wise details of funds approved for ASHA workers under NHM during the last three years for FY 2021-22 to 2023-24 are at **Annexure-II**.

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**Annexure referred to in reply to Parts (a) & (b) of Rajya Sabha Unstarred Question No. 1388 for 11.03.2025**

**State Specific ASHA Incentives**

Sl. No	State/UT	State specific fixed/top up incentive to ASHAs from State Fund
1	A & NI	Rs. 500/- per month is being provided to every ASHA for the betterment of villagers
2	Andhra Pradesh	Provides balance amount to match the total incentive of Rs.10, 000/month/ASHA
3	Arunachal Pradesh	Rs. 2000 Per Month (100% top-up, frequency of disbursement quarterly)
4	Bihar	Additional performance-based incentives of Rs. 1000/month/ASHA and Rs. 1000/month/ASHA Facilitator from state fund
5	Chhattisgarh	75% of matching amount of incentives from state fund over the incentives earned by ASHA.
6	Delhi	Core incentives is Rs. 3000/- per month for functional ASHA plus certain state specific activity incentives.
7	Gujarat	50% TOP UP/ per month over total GOI incentive and 2500/month fix Incentive
8	Haryana	Rs.4000/PM/ASHA and 50% top-up (Excluding Routine recurring incentive) and Rs. 450/- additional linked with performance of 05 Major RCH activities
9	Himachal Pradesh	Rs. 4700/- (State incentive has been increased by Rs. 500/-, therefore, total incentive payable w.e.f. April, 2023 is Rs. 5200/-)
10	Jharkhand	Top up of 1000/- on performance-based incentive of 14 key indicator
11	Karnataka	The State Govt is providing Rs.5000 per month as Monthly fixed honorarium to ASHAs
12	Kerala	Rs. 6000 per month as ASHA Honorarium from state government fund
13	Maharashtra	Rs. 3500/month/ASHA
14	Manipur	Rs. 1000/- per ASHA/month.
15	Meghalaya	State Fixed Incentive - Rs. 2000/month and State Covid Incentive - Rs. 1000/- pm
16	Madhya Pradesh	Rs. 4000/month/ASHA and 200/month/ASHA Facilitator from state fund
17	Odisha	1000/- per month as conditional assured incentive
18	Puducherry	Fixed amount of Rs. 3000/ASHA/month
19	Punjab	Rs. 2500 Per Month Per ASHA/ASHA Facilitator

20	Rajasthan	Rs. 1650/ASHA/Month from State Govt Fund
21	Sikkim	Monthly fixed honorarium of Rs 6000/- disburse from State Fund, recently Government of Sikkim announce hike in fixed honorarium from Rs 6000/- to Rs 10000/-
22	Tamil Nadu	NCD incentive - RS.500
23	Telangana	Rs. 6750/month
24	Tripura	Top up @100 % on 8 specific work and 33.33% on NHM work from State exchequer and @ Rs.1000/ fixed for each ASHA and AFs.
25	Uttar Pradesh	Rs. 1500 per month (State Budget Incentive linked with Incentive for Routine Activity)
26	Uttarakhand	Rs. 3000/ Month state incentive
27	West Bengal	Monthly Fixed Honorarium of Rs. 4500 for all functional rural ASHAs

**Annexure referred to in reply to Parts (c) of Rajya Sabha Unstarred Question No. 1388 for 11.03.2025****State/UT wise details of SPIP Approvals for ASHA workers under National Health Mission for FY-2021-22 to 2023-24**

(Rs. in Lakh)

Sl. No.	State	2021-22	2022-23	2023-24
1	Andaman and Nicobar Islands	111.87	104.78	103.68
2	Andhra Pradesh	10,017.75	3,034.93	2,447.48
3	Arunachal Pradesh	1,673.69	1,656.10	1,433.25
4	Assam	11,708.03	11,748.79	11,733.58
5	Bihar	8,218.23	38,664.68	29,891.66
6	Chandigarh	2.00	2.00	2.00
7	Chhattisgarh	3,799.09	22,054.68	22,052.68
8	Dadra & Nagar Haveli and Daman & Diu	182.43	104.28	102.38
9	Delhi	257.72	2,747.00	2,345.50
10	Goa	-	-	-
11	Gujarat	10,354.25	17,014.70	16,708.96
12	Haryana	7,406.07	6,999.08	6,967.54
13	Himachal Pradesh	1,587.24	2,905.97	3,599.34
14	Jammu and Kashmir	4,765.81	4,463.00	5,524.52
15	Jharkhand	17,170.41	20,223.52	2,929.73
16	Karnataka	9,997.55	14,114.25	14,135.61
17	Kerala	1,675.38	8,780.07	8,780.07
18	Lakshadweep	40.08	32.12	32.12
19	Madhya Pradesh	25,513.94	25,995.87	26,763.81
20	Maharashtra	23,022.11	27,286.40	28,297.11
21	Manipur	1,844.40	1,596.95	1,083.62
22	Meghalaya	3,006.97	2,074.50	2,068.80
23	Mizoram	447.21	408.56	397.65
24	Nagaland	639.59	752.71	673.96
25	Odisha	17,151.27	18,588.92	20,082.97

26	Puducherry	1.17	147.33	155.83
27	Punjab	6,530.51	6,396.10	6,396.10
28	Rajasthan	16,414.77	16,580.02	16,641.58
29	Sikkim	236.65	236.34	228.04
30	Tamil Nadu	5,043.06	1,189.33	2,368.54
31	Tripura	1,483.65	3,224.98	3,084.10
32	Uttar Pradesh	82,647.44	70,868.01	79,903.76
33	Uttarakhand	6,345.54	5,360.42	4,310.51
34	West Bengal	3,097.15	21,271.59	23,530.48
35	Telangana	10,498.26	7,258.29	7,258.29
36	Ladakh	380.38	358.78	358.78

Note:

1. The above data is as per the available Financial Management Reports (FMRs) reported by the States/UTs and is provisional.